

**ORAL**

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
BENCH, ALLAHABAD

(This the 9<sup>th</sup> **Day of January**, 2020)

**Hon'ble Mr. Rakesh Sagar Jain, Member (Judicial)**  
**Hon'ble Ms. Naini Jayaseelan, Member (Administrative)**

**Contempt Petition No.330/240/2018**

(Arising of Original application No.330/470/2015)

Shekhar Awasthi son of Sri Pramod Kumar Awasthi Resident of Village – Diwali & Post Khanpur, Thana – Mangalpur Sikandra, District Kanpur Dehat.

..... **Applicant**

**By Advocate: Shri P.K. Dubey proxy counsel to Shri Avnish Trpathi**

Versus

1. V.P. Singh Chief Post Master General, U.P. Circle Hazratganj, Lucknow Pin Code 226001.
2. B.K. Verma Post Master General Kanpur Region Kanpur Pin Code 208001.
3. R.S. Sharma Superintendent of Post Offices (Mufassil) Division Kanpur District Kanpur Nagar Pin Code 208001.

..... **Respondents**

**By Advocate: Shri R.K. Srivastava**

**ORDER**

**Delivered by Hon'ble Ms. Naini Jayaseelan, Member (Administrative)**

Shri P.K. Dubey proxy counsel to Shri Avnish Tripathi, Advocate present for applicant. Shri R.K. Srivastava, Advocate present for respondents.

2. Learned brief holder for applicant seeks adjournment. On the other hand, counsel for respondents states that order of this Tribunal has fully been complied with in letter and spirit.
3. In view of the statement made by counsel for respondents at Bar that order of this Tribunal has been complied with there is no reason to keep this contempt petition pending. Accordingly, the contempt petition is closed. Notices stand discharged.

**(Naini Jayaseelan)**

Member (A)

**(Rakesh Sagar Jain)**

Member (J)

*Sushil*